COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 750 OF 2017 IN APEEAL No. 291 OF 2017 & IA NO. 753 of 2017

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s. Hindalco Industries Limited

Vs.

Uttar Pradesh Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr.Syed Shahid Husain Rizvi

.... Appellant(s)

<u>ORDER</u>

IA No. 750 of 2017 (Appl. for Urgent Listing)

We have heard learned counsel for the appellant. In view of the urgency pleaded, list the appeal and interim application on 25.09.2017.

Application is disposed of.

APEEAL No. 291 OF 2017

Issue notice on the appeal as well as on the I.A. No. 753 of 2017 to the Respondents returnable on 25.09.2017. Dasti, in addition, is permitted.

List the matter on <u>25.09.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson